

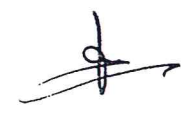
NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/597/(IB)/2017  
NAME OF THE PETITIONER(S) : N. SUBRAMANIAN  
NAME OF THE RESPONDENT(S) : ARUNA HOTELS LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	P. H. ARVINDH PANDIAN Senior Advocate. for Revathi	For Corporate Debtor (Board of Directors. R. to RS in application)	
2)	R SUBRAMANIAN ADV	for Applicant	R. Chennu

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**ORDER**

Counsel for RP present. Counsel for Respondent viz., Mr. V. Anbalagan present and submitted that the password given in relation to the e-mail ID mentioned in para '5' is the same and has demonstrated before this Bench that the same is working. In relation to the e-mail ID that is mentioned in para '7', Counsel for the Respondent submitted that the password will be given now to the Counsel for the RP. The RP shall maintain the confidentiality of the data contained therein, in accordance with Law. Counsel for the Respondent is directed to file an affidavit of compliance on 18.01.2018.

In view of the above and the submissions made by the Counsel for the Respondent, the memo filed in IA/62/2017 in CP/597/IB/2017 stands **disposed of**.



(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk